

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal Nos. 270 of 2013

Dated : **1st October, 2014**

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Chadha Sugars & Industries Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member